

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 3165  
TO BE ANSWERED ON 05.12.2016  
Self Financing Educational Institutions**

**3165.** SHRI M.K. RAGHAVAN:

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has brought out any statistics on the mushrooming of self financed educational institutions especially in technical education in the country;
- (b) if so, the details of such institutions in fields of engineering, business management, etc. State-wise during the last three years and the current year;
- (c) the steps taken by the Government to ensure a standard in the imparting of education in these institutes and raise their standards like National Institutes of Technologies (NITs); and
- (d) the steps taken to stop commercialisation of higher education in the country?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT**

**(DR. MAHENDRA NATH PANDEY)**

(a) & (b): As per the records maintained by All India Council for Technical Education (AICTE), there is an overall decline in the number of AICTE approved technical institutions for both UG and PG Courses from 2013-14 to 2016-17. The details thereof are at annexure.

(c): The Government through AICTE is continuously endeavoring to enhance the quality of education in technical institutes to bring them at par with the premier institutes in the country through the following interventions:

- i) Improving the quality of education by making accreditation by National Board of Accreditation (NBA) mandatory,
- ii) Implementing Study Web of Active Learning for Young Aspiring Minds (SWAYAM) and National Digital Library (NDL).
- iii) Implementing Quality Improvement Program (QIP) and Faculty Development Program (FDP) to enhance the quality of faculty in the technical institutes.
- iv) Carrying out the Start-up Policy, 2016 to nurture the entrepreneurial talent of students.
- v) Implementing National Employment Enhancement Mission (NEEM) and Employment Enhancement Training Programme (EETP) to enhance the employability of the students.

(d) : All the institutes approved by AICTE have to adhere to the norms and guidelines prescribed in AICTE Approval Process Handbook. Any institute, violating these norms and guidelines is liable for punitive actions as prescribed in AICTE Approval Process Handbook, which is up to withdrawal of approval. Further, all the State & U.T. Governments have been directed to ensure compliance with the recommendations of Justice B.N. Srikrishna Committee regarding maximum tuition and development fee for technical institutions.

**ANNEXURE AS REFERRED TO IN PART (A) & (B) OF LOK SABHA UNSTARRED QUESTION NO. 3165 FOR 05.12.2016 ASKED BY SHRI M.K. RAGHAVAN REGARDING SELF FINANCING EDUCATIONAL INSTITUTIONS**

STATE/UT	APPROVED INSTITUTE FOR 2013-14	APPROVED INSTITUTE FOR 2014-15	APPROVED INSTITUTE FOR 2015-16	APPROVED INSTITUTE FOR 2016-17
Andhra Pradesh	758	754	744	735
Arunachal Pradesh	1	1	1	1
Assam	10	10	13	13
Bihar	31	35	41	45
Chandigarh	1	1	1	1
Chhattisgarh	68	71	75	72
Dadra and Nagar Haveli	2	2	2	2
Delhi	53	53	55	50
Goa	8	8	8	8
Gujarat	333	344	347	339
Haryana	420	405	396	366
Himachal Pradesh	62	60	58	50
Jammu and Kashmir	16	18	18	17
Jharkhand	29	36	34	37
Karnataka	576	560	565	561
Kerala	221	233	240	246
Madhya Pradesh	435	431	428	433
Maharashtra	1376	1404	1400	1406
Meghalaya	3	3	3	3
Odisha	254	252	252	249
Puducherry	18	20	21	21
Punjab	328	327	327	324
Rajasthan	392	383	380	352
Sikkim	1	1	2	2
Tamil Nadu	1244	1223	1209	1193
Telangana	774	752	713	671
Tripura	0	1	1	1
Uttar Pradesh	906	903	913	923
Uttarakhand	120	112	110	113
West Bengal	158	162	167	170
<b>Grand Total</b>	<b>8598</b>	<b>8565</b>	<b>8524</b>	<b>8404</b>